GOVERNMENT OF INDIA MINISTRY OF CULTURE

LOK SABHA

UNSTARRED QUESTION NO.4180

TO BE ANSWERED ON 27.03.2023

IMPLEMENTATION OF ADARSH SMARAK SCHEME

4180. SHRI SELVAM G.: SHRIMATI MANJULATA MANDAL:

Will the Minister of CULTURE be pleased to state:

- (a) whether Archaeological Survey of India (ASI) is implementing Adarsh Smarak Scheme;
- (b) if so, the details thereof along with its present status thereof;
- (c) the number of protected monuments identified by the ASI to implement the said scheme, State/UTwise;
- (d) the details of funds allocated to implement the scheme;
- (e) whether the Adarsh Smarak Scheme has achieved the objective for which it was introduced and if so, the details thereof;
- (f) whether the Government proposes to upgrade all the monuments managed by ASI to the standards of the Adarsh Smarak in a phased manner and if so, the details thereof along with the steps taken/being taken in this regard; and
- (g) the number of requests received from Tamil Nadu State for inclusion of certain monuments under the said scheme along with the status of such requests?

ANSWER

THE MINISTER OF CULTURE, TOURISM AND DEVELOPMENT OF NORTH EASTERN REGION

(SHRI G. KISHAN REDDY)

- (a) There is no scheme as such. However, Archaeological Survey of India (ASI) has
- & identified 100 centrally protected monuments and sites as Adarsh Smaraks for
- (b) providing tourist amenities such as drinking water, toilets, pathways, ramps, Wi-Fi, cafeteria, interpretation centre, brail signage, illumination, sound and light show, souvenir shop, etc.
- (c) State-wise number of centrally protected monuments and sites identified as Adarsh Smaraks is given at **Annexure**.
- (d) As there is no such scheme for Adarsh Smarak, there is no separate budget the same. The expenditure on upgradation of facilities is being met from regular budget of ASI.
- (e) Providing and upgrading facilities for visitors at the monuments and sites is a regular
- & phenomenon, which is taken up based on requirement and availability of resources.
- (g) Since there is no such scheme, question of receiving any proposal does not arise.

(f)

ANNEXURE REFERRED TO IN REPLY TO PART (c) OF THE LOK SABHA UNSTARRED QUESTION NO. 4180 FOR 27.03.2023

NUMBER OF CENTRALLY PROTECTED MONUMENTS AND SITES IDENTIFIED AS ADARSH SMARAK

Sl.No	NAME OF STATE/UT	NUBER OF ADRASH SMARAK
1.	Andhra Pradesh	03
2.	Assam	01
3.	Bihar	03
4.	Chhattisgarh	01
5.	Daman and Diu (UT)	01
6.	Goa	01
7.	Gujarat	05
8.	Haryana	02
9.	Himachal Pradesh	01
10.	Jammu & Kashmir (U.T.)	03
11.	Jharkhand	01
12.	Karnataka	08
13.	Kerala	04
14.	Ladakh (U.T.)	01
15.	Madhya Pradesh	07
16.	Maharashtra	07
17.	Mizoram	01
18.	Nagaland	01
19.	NCT Of Delhi	05
20.	Odisha	02
21.	Punjab	04
22.	Rajasthan	06
23.	Telangana	02
24.	Tamil Nadu	07
25.	Tirpura	01
26.	Uttar Pradesh	13
27.	Uttarakhand	05
28.	West Bengal	04
	Total	100
